

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.6363  
ANSWERED ON 02.04.2026**

**ALLOCATION OF FUNDS UNDER RDSS IN UTTAR PRADESH**

**†6363. SHRI BABU SINGH KUSHWAHA:**

**Will the Minister of POWER  
be pleased to state:**

**(a) the details of the area-wise share out of the total funds allocated under the Revamped Distribution Sector Scheme (RDSS) for replacing dilapidated wires and constructing new 33/11 KV sub-stations in the rural areas of Jaunpur district in Uttar Pradesh;**

**(b) whether losses in production or agricultural activities have been recorded in the rural and industrial areas of Machhlishahr due to voltage fluctuations and if so, the details thereof;**

**(c) whether the work of 'Agricultural Feeder Segregation' has been fully completed in Jaunpur district and if so, the details thereof; and**

**(d) whether the Government proposes to establish a specialized solar-powered 'Green Energy Sub-station' in Machhlishahr and if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) & (c) : Government of India (GoI) has been supplementing the efforts of the States through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) launched in 2014, and currently under Revamped Distribution Sector Scheme (RDSS), launched in July 2021, to help them achieve the objective of providing quality and reliable supply of power to all consumers.**

**Under RDSS, financial assistance is provided to the distribution utilities for loss reduction infrastructure works such as creation of new substations, augmentation of substations, installation of new distribution transformers (DTs), replacement of conductors, new HT/LT lines, feeder bifurcation, feeder segregation etc. based on proposals submitted by the States. The above works have been sanctioned district wise and would help improve the quality of power supply.**

**Works amounting to Rs 1.53 lakh crore have been sanctioned for loss reduction infrastructure works under the scheme. Works with a project cost of Rs 21,780 crore have been sanctioned for Uttar Pradesh, including works worth Rs 272.31 crore for Jaunpur district. The details of loss reduction works sanctioned for Jaunpur are at Annexure-I.**

**Gol has been laying emphasis on segregation of mixed load feeders, with more than 30% agricultural load, into agricultural and non-agricultural feeders with the objective of efficient load management and enabling solarization of agricultural feeders. Based on the proposal submitted by the State of Uttar Pradesh under RDSS, the details of feeder segregation works sanctioned for the State and Jaunpur district, and the progress are at Annexure-II.**

**(b) & (d) : Electricity being a concurrent subject, supply and distribution of electricity to the consumers, including its quality of supply, is within the purview of the respective State Government/Distribution Utility. As reported by the State, no losses in production or agricultural activities have been recorded in the rural and industrial areas of Machhlishahr due to voltage fluctuations.**

**Further, as reported by the State, no proposal to establish a specialized solar-powered 'Green Energy Sub-station' in Machhlishahr is under consideration, as of now.**

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**ANNEXURE-I**

**ANNEXURE REFERRED IN REPLY TO PARTS (a) & (c) OF UNSTARRED QUESTION NO. 6363 ANSWERED IN THE LOK SABHA ON 02.04.2026**

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**Under the Revamped Distribution Sector Scheme (RDSS), following works were sanctioned for Jaunpur district, Uttar Pradesh.**

<b>Major Components</b>	<b>Sanction</b>		<b>Progress</b>
	<b>Qty (in CKms)</b>	<b>Total Cost (Rs in Cr)</b>	<b>Qty (in CKms)</b>
<b>Replacement of Bare conductors with AB cables</b>	<b>4168.26</b>	<b>214.60</b>	<b>3,876.74</b>
<b>Augmentation/ Reconductoring of 33KV line</b>	<b>135.83</b>	<b>8.91</b>	<b>74.84</b>
<b>Augmentation/ Reconductoring of 11KV line</b>	<b>555.35</b>	<b>17.33</b>	<b>467.85</b>

**No new 33/11 KV sub-station work has been sanctioned in Jaunpur district.**

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**ANNEXURE-II****ANNEXURE REFERRED IN REPLY TO PARTS (a) & (c) OF UNSTARRED QUESTION NO. 6363 ANSWERED IN THE LOK SABHA ON 02.04.2026**

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**Details of Feeder Segregation works in Uttar Pradesh under RDSS:**

<b>S.No</b>	<b>State/Dist</b>	<b>Feeders segregated under DDUGJY/State Plan (Nos)</b>	<b>Sanctioned under RDSS (Nos)</b>	<b>Total completed (RDSS+Non RDSS) (Nos)</b>	<b>Under progress</b>
<b>1</b>	<b>Uttar Pradesh</b>	<b>2,878</b>	<b>1,799</b>	<b>4,083</b>	<b>594</b>
<b>2</b>	<b>Jaunpur</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>5*</b>

**\*As per reallocation done within the original sanction for feeder segregation works by the State of Uttar Pradesh.**

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